

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 21/16
PETITION NUMBER : TP 87/16
NAME OF THE PETITIONER (S) : UNNIKRIISHNAN NAIR PM
NAME OF THE RESPONDENT (S) : ANLOMIPS ENGINEERING PVT. LTD & ANOTHER.
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	Adv for Petitioner, Chaitanya. V. Jishi Ph. No. 8971523849	Counsel for Petitioner	
	Adv for R2 Rama R. Iyer Pho. no - 9845128996	- for R2	

ORDER

counsel for petitioner is present. He has filed
rejoinder. copy of rejoinder is served on the opposite party.
For hearing on the main petition, posted to 06.03.2017.

Member (J)

Member (T)